NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 530 of 2020

IN THE MATTER OF:

Amit Agarwal, R.P. of the
Corporate Debtor Bouleverd Projects Pvt. Ltd. ...Appellant

Versus

Ziasess Ventures Ltd. ...Respondent

Present:
For Appellant : **Mr. Arun Kathpalia, Senior Advocate with Mr. Angad Verma, Advocate**
For Respondent : **Mr. Ribhu Garg, Mr. Zahid Laiq Ahmed, Mr. Sarjan Nanda and Mr. Saurav Agarwal, Advocates**
Mr. P.K. Mittal, Advocate for Impleadment

O R D E R

(Through Virtual Mode)

30.07.2020 Reply-affidavit filed on behalf of the Respondent is taken on record. Learned counsel for the Appellant seeks and is granted a week's time to file rejoinder.

At this stage, Mr. P.K. Mittal, Advocate seeks leave to be impleaded as party-respondent. He is permitted to file an application.

Let the appeal be listed 'for Admission (After Notice)' on **10th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc/